

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF REFINITIV GLOBAL PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	REFINITIV GLOBAL PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	16 th March 2005
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, MUMBAI
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72900MH2005PTC151988
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	One World Center, 12th Floor, Tower 1, 841 Senapati Bapat Marg, Mumbai City, Mumbai- 400013, Maharashtra.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28 th March 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: G.V. ENCLAVE' 18/30, RAMANI STREET, K.K. PUDUR, SAIBABA COLONY (4TH RIGHT OPP. ROAD TO SAIBABA COLONY HOTEL ANNAPOORNA ROAD), COIMBATORE – 641038 TAMIL NADU, INDIA Email: vasudevangopu.ip@gmail.com, vasudevanacs@gmail.com Telephone No. 0422-4347063 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	27 th April 2024

Notice is hereby given that Refinitiv Global Private Limited has commenced voluntary liquidation on **28th March 2024**.

The stakeholders of Refinitiv Global Private Limited are hereby called upon to submit a proof of their claims, on or before **27th April 2024** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 29th March 2024

Place: Coimbatore



Vasudevan Gopu

Liquidator of Refinitiv Global Private Limited

Registration No: IBBI/IPA-002/IP-N00291/2017-18/10849